

1	2	3	4	5
7. Nagaland				
	(i)	1.25	For carrying out the land slide studies of Kohima town for Geo-Environmental studies.	Since annual Plan of the State Governments for the Current financial year (1996-97) have yet to be finalised, a view on these requests will be taken at appropriate time
	(ii)	55.07	To clear the pending bills of work done but payment not yet made by the State Government due to financial crunch of the State.	-do-
	(iii)	19.54	To make good the shortfall of Rs. 19.54 crores due to the difference in estimates of share of Central taxes as made by the Tenth Finance Commission and share of Central Taxes as provided in the Central Budget 1995-96.	Not agreed to
	(iv)	18.00	Revalidation of the Special Plan Loan of Rs. 18 crores (out of the special plan loan of Rs. 30 crores) which was adjusted against the additional Central assistance of an equal amount.	Shall be decided at the time of finalising State's Annual Plan for 1996-97.
	(v)	225.98	Write off of Rs. 225.98 crores of Central Loans to the State	Final decision not yet taken.

[English]

Rebate on Khadi

369. DR. MURLI MANOHAR JOSHI : Will the Minister of INDUSTRY be pleased to state

(a) whether the Government have received any representation for continuance of rebate on Khadi;

(b) if so the decision taken by the Government thereon.

(c) whether any decision has been taken on the recommendations of the high power committee regarding grant of Market Development Assistance (MDA) on Khadi.

(d) if so, the details thereof; and

(e) if not, the reasons thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) (a) Yes, Sir

(b) to (e) The issue of grant of rebate is linked to the issue of grant of Market Development Assistance (MDA). The High Power Committee set up under the Chairmanship of the then Prime Minister for suggesting measures to revitalise the KVI sector, had recommended introduction of the Market Development Assistance (MDA) Scheme Government

is in the process of taking a suitable decision in this regard.

[Translation]

Resignation by Employees of C.C.I.

370. DR. RAMESH CHAND TOMAR : Will the Minister of INDUSTRY be pleased to state

(a) whether a number of skilled employees of the units run by the Cement Corporation of India have resigned from service,

(b) if so, the reasons therefor, and

(c) the steps taken by the Government to remedy the situation?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) (a) and (b) Yes, Sir Some of the reasons for the exodus have been the continuous losses incurred by CCI and lucrative terms offered by the private sector

(c) Govt. has released Plan Funds of Rs. 30.00 crores during the last two years for purchase of Diesel Generating Sets and implementation of certain other schemes of CCI to improve its performance. Pay scales of the employees have also been revised, wherever applicable.